- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above [Placed in Library. See No.L.T. 5594/02]
- III. A copy each (in English and Hindi) of the following papers:
- (a) Annual Report and Accounts of the Indian Institute of Carpet Technology, Bhadohi, Uttar Pradesh, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute [Placed in Library. See No.L.T. 5525/02].
- (IV) Memorandum of Understanding between the Government of India (Ministry of Textiles) and the National Handloom Development Corporation Limited for the year 2002-2003 [Placed in Library. See No.L.T. 5526/02].

Memorandum of Understanding (2002-2003) between the Government of India (Ministry of Power) and the National Hydroelectric Power Corporation Limited.

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): Sir, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Power) and the National Hydroelectric Power Corporation Limited for the year 2002-2003 [Placed in Library. See No.L.T. 5528/02].

Notifications of the Ministry of Coal and Mines

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFARIS AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL): Sir, on behalf of Shri Ravi Shankar Prasad, I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Coal and Mines (Department of Mines), under sub-section 1 of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957:

(1) G.S.R. No. 640(E) dated 4th September, 2001 notifying the reservation of area for regional exploration and other prospecting operations through the Mineral Exploration Corporation Limited in district Surguja, Chhattisgarh.